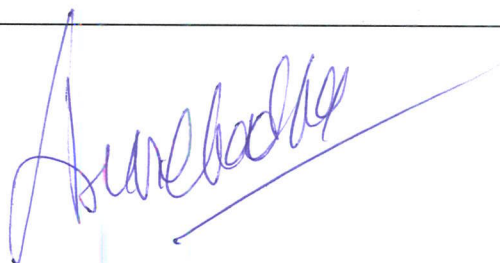


**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

For The Attention Of The Creditors Of **Apace Builders And Contractors Private Limited.**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                          |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Apace Builders and Contractors Private Limited                                           |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 01/07/2015                                                                               |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | RoC-Delhi                                                                                |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U45400DL2015PTC282279                                                                    |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | KH No.-46/17, Green Avenue Mall Road Vasant Kunj, New Delhi 110070                       |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 05.02.2021<br>(NCLT Order dated 05.02.2021 was uploaded on NCLT portal on 09.02.2021)    |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 04.08.2021                                                                               |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. Arun Chadha<br>IBBI/IPA-001/IP-P00165/2017-18/10334                                  |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Address: 727, Brahmpuri, Meerut, Uttar Pradesh, 250002<br><br>Email: chadharun@yahoo.com |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address: 727, Brahmpuri, Meerut, Uttar Pradesh, 250002<br><br>Email: chadharun@yahoo.com |
| 11.                  | Last date for submission of claims                                                                                                    | 23.02.2021 (14 days from date of receipt of order by IRP)                                |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not applicable                                                                           |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not applicable                                                                           |



|     |                                                                                             |                                                                                                                           |
|-----|---------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------|
| 14. | (a) Relevant Forms and<br>(b) Details of authorized<br>representatives<br>are available at: | (a) Weblink:<br><a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>(b) Not applicable |
|-----|---------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------|

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench- IV has ordered the commencement of a corporate insolvency resolution process of the **Apac Builders And Contractors Private Limited** on 05.02.2021. (Copy of Order dated 05.02.2021 uploaded on NCLT portal on 09.02.2021)

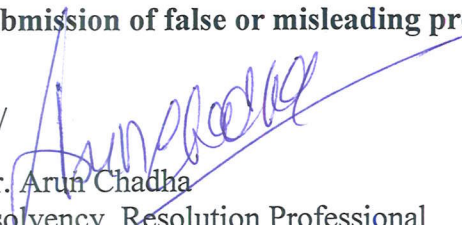
The creditors of **Apac Builders And Contractors Private Limited**, are hereby called upon to submit their claims with proof on or before 23.02.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The claim may be submitted in their specified Forms. Forms B- by the Operational Creditors except workmen and employees, Form C- by Financial Creditors, Form D- by the Workmen and employees, Form F- by the Other Creditors in terms of Regulation 7,8 and 9 of the Insolvency and Bankruptcy Board of India ( Insolvency Resolution Process for Corporate Persons) Regulation, 2016.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Sd/

  
Mr. Arun Chadha  
Insolvency Resolution Professional  
IBBI/IPA-001/IP-P00165/2017-18/10334  
Date: 11.02.2021  
Place: Meerut

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